

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	Hearing	433(e)	Encarta Pharma Pvt .Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

~~MODUSCUDATION, T.~~
9986060468

Vikram Hospitals.
Pvt Ltd (Respondent)

[Signature]

RAJESH S.
ADVOCATE

8123 976974

Petitioner

[Signature]

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Again he requested time for complying objections new Form No.5. List it on 15/09/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)